

Nehru Museum will continue to remain in Teen Murti House ;

(b) if not, whether a new building is proposed to be constructed at a cost of Rs. 40 lakhs ;

(c) whether Nehru Memorial Committee had raised strong objections to the move to shift the museum to another place ; and

(d) if so, the reasons advanced by them in this regard ?

THE MINISTER OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) Yes, Sir.

(b) Does not arise.

(c) and (d). The Nehru Memorial Museum and Library Society felt that Teen Murti House is not merely a memorial, museum and library but has become something in the nature of a shrine visited by thousands of people. They also did not find any of the alternatives suggested to them for the temporary location of the Museum and Library pending new construction, to be satisfactory. There is now no proposal to shift the Museum and Library from Teen Murti House.

#### Rural Electrification Scheme in Mysore State

2426. SHRI J. H. PATEL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the number of villages and towns in Mysore State which are proposed to be electrified under the Rural Electrification Scheme during 1968-69 ; and

(b) the number of villages and towns electrified during 1967-68 and the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDHESWAR PRASAD) :

(a) The emphasis in Rural Electrification schemes is towards energisation of pumping sets. In the implementation of this Programme localities are also electrified. During the year 1968-69 up to the end of December, 1968, 231 villages were electrified in Mysore State. One town is proposed to be electrified during the year 1968-69.

(b) During the year 1967-68 no town

was electrified in Mysore and 786 villages were electrified. The details of these villages are in the statement laid on the Table of the House. [Placed in Library. See No. LT-270/69].

#### बिहार विद्युत बोर्ड में हड़ताल

2427. श्री रामावतार शास्त्री :

श्री योगेन्द्र शर्मा :

श्री योगेन्द्र भा :

श्री क० वि० मधुकर :

श्री चन्द्र गेखर सिंह :

क्या सिंचाई तथा विद्युत पंपों यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार विद्युत बोर्ड के कर्मचारी 7 फरवरी, 1969 से हड़ताल पर हैं ;

(ख) यदि हां, तो उनकी मांगें क्या हैं ;

(ग) इन मांगों के बारे में सरकार की क्या प्रतिक्रिया है ;

(घ) क्या यह भी सच है कि कई मजदूर नेताओं तथा हड़ताल करने वाले कर्मचारियों को गिरफ्तार कर लिया है ;

(ङ) यदि हां, तो उनकी संख्या कितनी है ; और

(च) उक्त हड़ताल को समाप्त कराने के लिए सरकार ने क्या कार्यवाही की है ?

सिंचाई तथा विद्युत मंत्रालय में उपमन्त्री (श्री सिद्धेश्वर प्रसाद) : (क) जी, हां ।

(ख) मजदूर संघ ने 19-11-68 तारीख के नोटिस के साथ 48 मांगों की एक सूची और 6-1-69 तारीख के हड़ताल के नोटिस के साथ 3 मांगों की दूसरी सूची प्रस्तुत की थी । 6-1-69 के हड़ताल के नोटिस में जो मुख्य मांगें की गई थीं, वे निम्नलिखित हैं :

(1) महंगाई भत्ते में उतनी बढ़ोतरी मिलनी कि राज्य सरकार ने अपने कर्मचारियों को दी है ;

(2) बिजली अभिकरणों के केन्द्रीय वेतन